

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

IA 171806/2018, in Petition(s) for Special Leave to Appeal (C)
No(s). 33724/2018

JOKHAN THROUGH LRS & ORS.

Petitioner(s)

VERSUS

RAM LAL THROUGH LRS

Respondent(s)

(FOR ADMISSION and I.R.

IA No. 171806/2018 - EXEMPTION FROM FILING O.T.)

Date : 06-09-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Mrinal Gopal Elker, AOR (Not Present)
Mr. Siddharth Bansal, Adv. (Present)
Mr. Raunak Parekh, Adv. (Not Present)

For Respondent(s)

Mr. R. D. Upadhyay, AOR (Not Present)
Mr. Hari Shankar Saran, Adv. (Present)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time as a last chance is granted to the sole respondent to file Counter Affidavit. After the expiry of four weeks, the matter be processed for listing before the Hon'ble Court, under the rules.

SURINDER S. RATHI
Registrar

PM